INTELLECTUAL PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

सत्यमेव जयते

क्रम सं/SL No :011209927

# पेटेंट कार्यालय,भारत सरकार | The Patent Office, Government Of India

## पेटेंट प्रमाण पत्र | Patent Certificate

(पेटेंट नियमावली का नियम 74) | (Rule 74 of The Patents Rules)

पेटेंट सं. / Patent No. : 537330

आवेदन सं. / Application No. : 201911000109

फाइल करने की तारीख / Date of Filing : 02/01/2019

पेटेंटी / Patentee : ANIS AHEMAD ANSARI

प्रमाणित किया जाता है कि पेटेंटी को, उपरोक्त आवेदन में यथाप्रकटित *A SYSTEM FOR WATER AND ENERGY CONSERVATION IN A REVERSE OSMOSIS BASED WATER PURIFIER* नामक आविष्कार के लिए, पेटेंट अधिनियम, 1970 के उपबंधों के अनुसार आज तारीख जनवरी 2019 के दूसरे दिन से बीस वर्ष की अवधि के लिए पेटेंट अनुदत्त किया गया है।

It is hereby certified that a patent has been granted to the patentee for an invention entitled *A SYSTEM FOR WATER AND ENERGY CONSERVATION IN A REVERSE OSMOSIS BASED WATER PURIFIER* as disclosed in the above mentioned application for the term of 20 years from the 2nd day of January 2019 in accordance with the provisions of the Patents Act,1970.

अनुदान की तारीख : 08/05/2024
Date of Grant :

पेटेंट नियंत्रक
Controller of Patents

**टिप्पणी** - इस पेटेंट के नवीकरण के लिए फीस, यदि इसे बनाए रखा जाना है, जनवरी 2021 के दूसरे दिन को और उसके पश्चात प्रत्येक वर्ष मे उसी दिन देय होगी।

**Note.** - The fees for renewal of this patent, if it is to be maintained, will fall / has fallen due on 2nd day of January 2021 and on the same day in every year thereafter.